

**GOVERNMENT OF INDIA
SOCIAL JUSTICE AND EMPOWERMENT
LOK SABHA**

STARRED QUESTION NO:410
ANSWERED ON:23.04.2013
ACHIEVEMENTS UNDER PMAGY
Kumar Shri Vishwa Mohan;Premdas Shri

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

- (a) the present status and the details of the achievements made under the Pradhan Mantri Adarsh Gram Yojana (PMAGY) particularly regarding preparation of Village Development plans, State-wise;
- (b) the details of the amount sanctioned/utilised and development work undertaken in the selected villages since its inception, year and State-wise;
- (c) whether the Government has reviewed the scheme and if so, the outcome thereof;
- (d) whether the Government proposes to extend the scheme to other States also; and
- (e) if so, the details thereof and the timeframe fixed therefor?

Answer

MINISTER FOR SOCIAL JUSTICE AND EMPOWERMENT (KUMARI SELJA)

(a) to (e) A Statement is laid on the Table of the House.

Statement in answer to parts (a) to (e) of the Lok Sabha Starred Question No.410 for 23-4-2013 by Shri Vishwa Mohan Kumar and Shri Premdas, M.Ps regarding Achievements under PMAGY.

(a) and (b) : The pilot Scheme of PMAGY for integrated development of 1000 SC-majority villages was launched in March, 2010. At present the scheme is being implemented in five States namely Assam (100 villages), Bihar, Himachal Pradesh, Rajasthan and Tamil Nadu (225 villages each). The Scheme aims at the integrated development of selected villages primarily, through

(i) convergent implementation of the existing Central and State Schemes, and

(ii) through 'Gap-filling' central assistance @ Rs. 20 lakh per village on an average (with the States expected to provide a matching contribution), for meeting such requirements of the selected villages as can not be met through

(i) above. Preparation of Village Development Plans has been confirmed by all the State Governments. State-wise and year-wise central assistance released is as follows:

S. No. State Central assistance released (Rs. in crore)

	2009-10	2010-11	2011-12	Total
1 Assam	0.00	10.100	10.00	20.100
2 Bihar	1.30	21.425	22.50	45.225
3 Himachal Pradesh	0.00	22.725	22.50	45.225
4. Rajasthan	1.40	21.325	22.50	45.225
5. Tamil Nadu	1.30	21.425	22.50	45.225

Total 4.00 97.000 100.00 201.000

The State Governments of Tamil Nadu and Himachal Pradesh have furnished utilisation certificates amounting to Rs. 2084.34 lakhs and Rs. 4.34 lakhs respectively.

(c) : The Scheme has not been reviewed so far.

(d) to (e): No decision, in this regard, has been taken by the Government.